

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 226 of 2013 & I.A. No. 230 of 2014 & A. No. 227 of 2013 & I.A. No.  
229 of 2014**

**Dated :3<sup>th</sup> July, 2014**

**In the matter of :**

**Jindal Steel & Power Ltd.**

**... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission**

**... Respondent(s)**

**ORDER**

There is no sitting of Bench today.

The matter is posted for further hearing on **1st August, 2014.**

**Court Master**

rkt